

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4767
ANSWERED ON:25.04.2000
TRAFFIC PROBLEM
PRABHUNATH SINGH;RAGHUNATH JHA

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the attention of the Government has been drawn to the news-item captioned 'Police chief cracks whip on traffic troubles' appearing in the 'Times of India', dated April 4, 2000;
- (b) if so, the facts of the matter reported therein;
- (c) whether the Government propose to discipline the traffic police and identify the corrupt officials;
- (d) whether there is any proposal to introduce free way in the Capital on important roads like outer and inner ring roads; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI CH. VIDYASAGAR RAO)

(a)&(b): Yes, Sir. The news-item is based on the written directions recently given by the Commissioner of Police, Delhi in which he suggested certain measures to improve the management of traffic in Delhi.

(c) There already exists a well defined mechanism within Delhi Police to identify corrupt police personnel and take suitable action against them . In addition, there is a Public Relation and Grievances Cell in the Traffic Unit to inquire into the complaints of corruption etc. against traffic police personnel.

(d)&(e): Yes, sir. These relate to introducing a signal free way on Ring Road from Azadpur to ITO and on Outer Ring Road from III, Delhi to Vishvesriya Setu.